

**GOVERNMENT OF INDIA  
URBAN DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:2258

ANSWERED ON:18.12.2013

DDA HOUSING SCHEME

Choudhary Shri Nikhil Kumar; Sayeed Muhammed Hamdulla A. B.

**Will the Minister of URBAN DEVELOPMENT be pleased to state:**

- (a) the details of housing schemes brought out by the Delhi Development Authority (DDA) during the last three years and the current year, year-wise and the number of flats constructed under each scheme;
- (b) whether possession of flats of each scheme has been given to the successful allottees after making the flats livable;
- (c) if so, the details thereof and if not the reasons therefor; and
- (d) the steps taken/being taken by the Government in this regard?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRIMATI DEEPA DASMUNSHI)

- (a) : During last three years and current year one Housing Scheme namely "DDA Housing Scheme 2010" was launched under which 16,118 flats were allotted through draw of lots.
- (b) & (c): Yes, Madam. The possession of flats have been handed over to the successful allottees, who had completed all the necessary formalities.
- (d) : Does not arise in view of the above reply.